

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/26(KB)2016
IA(COMPANIES.ACT)/43(KB)2022, COMP.APPL/101(KB)2017,
MA(COMPANIES ACT)/936(KB)2018, IA(COMPANIES.ACT)/124(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	SAJAN KUMAR BHAGAT HUF & ORS. VS KAMINI FERROUS LIMITED & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conference/physically)

Mr. Shaunak Mitra, Adv.] For Petitioner
Ms. Joveria Sabba, Adv.
Mr. K. Saraf, Adv.

Mr. Rohit Kumar Keshri, Adv.] For Respondent Nos. 1, 4 & 6-10
Mr. Ankit chaurasia, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Prayer for interim order will considered on the next date of hearing . In the meantime pleadings be completed in this IAs.
3. List this matter on **30.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)